

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 3rd day of November, 2000

Original Application No.998 of 1993

CORAM:-

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. Rafiuddin, J.M.

1. S.K. Arora, son of Sri S.R. Arora, Working as Wireman and presently Posted at Lajpat Nagar Telephone Exchange, Kanpur.
2. Ved Prakash S/o Sri A.R. Saxena, Working as Wireman, presently Posted at Lajpat Nagar Telephone Exchange, Kanpur.
3. K.K. Srivastava S/o Sri Gaya Prasad, Working as Wireman and presently Posted at Lajpat Nagar, Telephone Exchange, Kanpur.
4. Anand Prakash Srivastava S/o Late Sri KN Lal, Working as Wireman and presently posted at Lajpat Nagar, Telephone Exchange, Kanpur.
5. G.P. Misra Son of Sri Brij Behari Lal, Working as Wireman and presently posted at Lajpat Nagar Telephone Exchange, Kanpur.
6. Satish Chandra Son of Late Jagdishwar Shukla, working as Wireman and presently posted at Lajpat Nagar, Telephone Exchange, Kanpur.
7. D.K. Dixit Son of Late VN Dixit, working as Wireman and presently posted at Telephone Bhawan Exchange, Mal Road, Kanpur.
8. K.S. Misra Son of Late Sri Brij Mohan Lal Misra working as Wireman and presently posted at Telephone Bhawan, Exchange Mal Road, Kanpur.
9. V.N. Jalota Son of Sri D.N. Jalota, working as Wireman and presently posted at Telephone Bhawan, Exchange Mal Road, Kanpur.
10. Ram Asre Son of Sri Mangli Rak, working as Wireman and presently posted at Telephone Bhawan, Exchange Mal Road, Kanpur.
11. Babu Ram Son of Kalicharan, working as Wireman, and presently posted at Kidwai Nagar, Kanpur.
12. Daya Ram Son of Narain Lal, working as Wireman and presently posted at Kidwai Nagar, Kanpur.

13. Abhyamanu Singh Son of Ramadhar Singh, Working as Wireman and presently posted at Telephone Exchange, Krishna Nagar(Chakeri), Kanpur.

14. Chhedi Lal Son of Madari Lal, working as Wireman and presently posted at Benajhawar Exchange, Kanpur.

(Sri OP Gupta, Advocate)

..... .Applicant

Versus

1. Chief Manager, Telecom, Telephone Bhawan, Mal Road, Kanpur.

2. Chief General Manager Telecommunication, Mal Road, Kanpur.

3. Director General, Directorate the Department of Telecommunication, Sanchar Bhawan, New Delhi.

4. Union of India through Secretary, Ministry of Communication Government of India, New Delhi.

(Km. Sadhna Srivastava, Advocate)

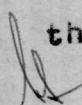
..... .Respondents

ORDER (Oral)

By Hon'ble Mr. S. Dayal, A.M.

This application has been filed seeking grant of pay scale of Rs.950-1500 to the applicants in accordance with Recruitment Rules. The applicants have prayed that the respondents be directed to grant pay scale of Rs.950-1500 to the applicant w.e.f. 1-1-1986. The applicants have claimed that they should also be declared entitled to old pay scale of Rs.260-400 prior to the recommendation of the scale of 4th Pay Commission. The arrears of the difference of pay with interest have also been claimed.

2. The applicants claim that they are Wiremen which is classified as Group 'C' post, with the pay scale of Rs.950-1500 in the Department of Telecommunication. They claim that they are not being paid the scale of Rs.950-1500 despit



their representations. They claim that Wiremen in all other departments have been granted pay scale of Rs.950-1500. The applicants have claimed relief in the backdrop of the above facts.

3. The arguments of Sri OP Gupta, counsel for the applicant and Km. Sadhna Srivastava, counsel for the respondents have been heard.

4. Learned counsel for the respondents has mentioned that the applicants in this case have represented their case for grant of scale of Rs.950-1500 but the case was rejected by the respondents by order dated 16-1-1992. The said order has not been annexed with the counter reply and the applicants have denied that they have received any copy of such order. The applicants had filed a representation with the respondents and learned counsel for the applicant mentions that the said representation was given on 1-4-1992 although no dates have been mentioned in the representation, which is Annexure-1 to the OA. He also draws our attention to the letter dated 4-5-1992 by means of which the matter of grant of new pay scale on the basis of amended rules for Wiremen was forwarded by the Chief General Manager, Lucknow to Directorate of Telecommunication, New Delhi. Therefore, the matter regarding grant of pay scale to the applicant still appears to be under consideration as the counsel has not shown any order after this date and learned counsel for the applicant mentions that the applicants are still in a pay scale lower than whatever has been claimed in the OA.

[Signature]

5. Under these circumstance, we permit the applicants to make representation within one month to the respondent No.3 and direct the respondent no.3 to decide the same within a period of four months from the date of receipt of a copy of this order. The OA is accordingly disposed of with the above direction. There shall be no order as to costs.

Ratnayake
Member (J)

Deva
Member (A)

Dube/